

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Srinagar, the 31st October, 2022

S.O. 568 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate(s), who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Kupwara.

S.No.	Name of the Official	Place of Posting	CPISI ID
01	Dr. Tarique Ahmad Padder	BDO, Qaderabad/Hyama	CSTGAD00170446
02	Aamina Lateef	BLO Narsu/Magam	CSTGAD00170502
03	Mushtaq Ahmad Khan	BDO, Machil/Kalarcos	CSTGAD00170419
04	Gohar Aarzoo Chaand	BDO, Tregham/Karlopra	CSTGAD00170645
05	Waseem Ramzan Dar	BDO, Rajwar/Handwara	CSTGAD00170644
06	Tufail Iqbal	BDO, Tarathpora	CSTGAD00170638
07	Mansoor Ahmad	BDO, Wavoora	ALMSPD00020001
08	Arshad Hussain Ganie	BDO, Sogam	CSTGAD00430013
09	Dr. Irfan Ali Khan	BDO, Meelyal/Reddi Chowk/Keran	QZGREV00010001
10	Arif Ayaz Dar	BDO, Drugmulla/Kupwara	TMDRDD00010022
11	Tawheed Ahmad Mir	BDO, Tangdar/Teetwal	CSTGAD00170503
12	Jahangir Ahmad Shah	BDO, Qaiabad/Langate/Mawar	SOGEDU00050348
13	Irshad Ahmad Wani	BDO, HQ	KLPAGR00050039

By Order of the Government of Jammu and Kashmir

Sd-
(Achal Sethi)
Secretary to Government

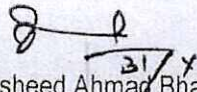
No: LAW-POWR/21/2022-10

Dated: 31-10-2022

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Copy to the:

1. Principal Secretary to Government Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Kupwara.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
6. Concerned file.
7. Incharge Website.


(Khursheed Ahmad Bhat)
Additional Secretary to Government